

**CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH**

OA No. 1061/05

Jabalpur, this the 25th day of November, 2005.

C O R A M

HON'BLE MR.M.P.SINGH, VICE CHAIRMAN

Arvind Vishwakarma
S/o late Jagdish Prasad Vishwakarma
R/o Village Samnapur
Tehsil Tendukheda
Dist.Damoh (MP).

Applicant.

(By applicant Shri Deepak Okhade)

Versus

1. Union of India through
The Assistant Director
O/o Chief Post Master General
M.P.Circle
Bhopal (MP).

2. The Pravar Adhikshak
Postal Department
Sagar Division
Sagar (MP).

Respondents

(By advocate None)

O R D E R (ORAL)

By M.P.Singh, Vice Chairman

By filing this OA, the applicant has claimed the following
reliefs:

- (i) Direct the respondents to consider the case of the applicant for compassionate appointment.
- (ii) Direct the respondents to consider the representation of the applicant within one month.



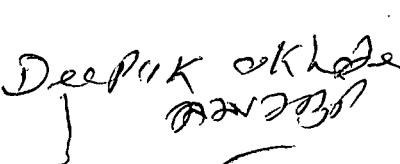
2. The brief facts of the case are that the applicant is the son of late Jagdish Vishwakarma who was working in the Postal Department. Shri Jagdish Vishwakarma died in harness on 21.11.2002. Thereafter, the applicant submitted an application to respondent No.1 for employment assistance on compassionate grounds. Respondent No.1 vide letter dated November 2003 (Annexure A3) granted approval for appointment of the applicant on compassionate grounds and directed the Senior Superintendent of Post Offices, Sagar to take necessary steps in that regard. Till now the applicant has not been given the appointment and he is still waiting for offer of appointment from the Senior Superintendent of Post Offices, Sagar.

3. Learned counsel of the applicant submits that he will be satisfied if a direction is given to Senior Superintendent of Post Offices, Sagar to comply with the directions of Chief Post Master General, Bhopal and take necessary steps to appoint the applicant within a time frame.

4. Accordingly, respondent No.2 is directed to take necessary action for appointment of the applicant on compassionate grounds as directed by Chief Post Master General vide letter dated 11/2003 and to appoint the applicant on compassionate ground. This exercise shall be completed by respondent No.2 within a period of three months from today.

5. Learned counsel for the applicant is directed to send a copy of this order as well as the petition to respondent No.2 immediately.


(M.P. Singh)
Vice Chairman

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दृष्टिकोण सं. ओ/व्या....., जबलपुर, दि.....

युतिलिपि छापे दितः—

- (1) सचिव, उच्च व्यायालाय तत्र एसोसिएशन, जबलपुर
- (2) आवेदक श्री/श्रीमती/यु. रोड नं.
- (3) पत्न्यार्थी श्री/श्रीमती/यु. रोड नं.
- (4) एसएस, देवेलप. यात्रा नं.

सूचना एवं फॉर्मक कार्यालयी द्वारा
उपर रजिस्ट्रर

16/12/2008

16/12/08